श्री अनन्त प्रसाद शर्मा : मैंने जयपुर के बारे में सवाल पूछा था।

श्री राजनारायण : मंत्री के जबाब से यह निकलता है कि क्या प्राइम मिनिस्टर के फोन का बिल सदन में पेश होगा। यह चार्ज है और एक मेम्बर के बारे में ...

MR. CHAIRMAN : Please sit down. That is no point of order.

श्री राजनारायण : आपकी व्यवस्था क्या है। देखिये, प्राइम मिनिस्टर का नाम लेने से सैनिकी नहीं होना चाहिये। प्राईम मिनिस्टर इज प्राइममिनिस्टर।

श्री राजनारायण : आप इस बारे में व्यवस्था दीजिये कि क्या प्राइमिनिस्टर का नाम लेना गुनाह है।

own ? प्राइम मिनिस्टर का नाम लिया जायेगा क्योंकि उसने 10 लाख रुपया खर्च किया है और यहां पर झूठा बयान दिया है।

*Interruption*

श्री सभापति : आप बैठ जाइये।

*(Interruptions)*

श्री राजनारायण : प्रेजीडेन्ट एक्सचेन्ज के द्वारा फोन कराये गये और उसका ब्यौरा नहीं दिया गया है।

*(Interruptions)*

श्री सभापति : आप बैठ जाइये।

श्री राजनारायण : अनलिस्टेड प्रेजीडेन्ट एक्सचेन्ज द्वारा जो टैलीफोन किये गये हैं उनका ब्यौरा यहां पर दिया जाना चाहिये।

श्री राजनारायण : मैं आप से रिक्वेस्ट कर रहा हूं कि हम प्राइम मिनिस्टर के गुलाम नहीं हैं प्राइम मिनिस्टर हमारे पैसे पर खर्च कर रही

MR. CHAIRMAN : I have called the next question. Please sit down.

MR. CHAIRMAN : Please sit down.

SHRI RAJNARAIN : Why should I sit

SHRI RAJNARAIN : Cent per cent relevant.

है, जनता के पैसे पर खर्च कर रही है और उनके बाप की प्राइवेट कंपनी नहीं है।

MR. CHAIRMAN : [Question No. 676

SHRI RAJNARAIN : We are not Slaves of the Prime Minister.

*(Interruptions)*

श्री सभापति : अगर क्वेश्चन रैलिवेन्ट होगा तो एलाउ करूंगा।

MR. CHAIRMAN : No, I have ruled it out of order. But if you disobey my order .

*(Interruptions)*

SHRI SYED HUSSAIN: Sir, the remark of Shri Rajnarain must be expunged

*(Several hon. Members stood up)*

MR. CHAIRMAN: Please sit down everybody. Now, Mr. Bhargava.

श्री राजनारायण : सभी डिप्टी मिनिस्टर नहीं बनेंगे।

MR. CHAIRMAN : Next question, Mr. Bhargava.

**TUBE WELLS IN U. P..**

♦676. SHRI M. P. BHARGAVA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there is any scheme for providing tube wells in those districts of U. P. which are experiencing water shortage;

(b) if so, the districtwise details in respect thereof and whether all the tub e wells would be installed by Government or by private individuals; and

(c) the details of financial assistance in respect thereof and other facilities proposed to be given to individuals?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) to (c) A statement giving the required information is placed on the Table of the Sabha.

*(Interruptions)*

MR. CHAIRMAN : Please sit down. Mr. Bhargava, next question.

STATEMENT

(a) Tubewells, bath State and private are being provided in Uttar Pradesh under the minor irrigation programme. It is proposed to drill 600 additional State tubewells in the whole of the State during 1969-70. Of these, 330 tubewells are proposed to be drilled in ai chronically drought affected districts. The target for private tubewells to be sunk during 1969-70 is 38,500 units. Of these 13,355 tube-wells are proposed to be sunk in the 21 drought affected districts.

(b) The districtwise details (in respect of 21 drought affected districts) of the State tubewells to be installed by the Government and also private tubewells to be installed by the individual farmers during 1969-70 is given in the Annexure. *(See below)*

(c) The individual farmers are extended loan to a maximum limit of Rs. 10,000 each for construction of private tubewells. A sum of Rs. 7,500 is also permissible as loan for the construction of one mile of lined channel. Minor Inigation De partment of the State provides drilling facilities to the cultivators and pipes, strainers, sockets etc. required for the tubewell construction are also supplied at the Government Stores on 'no loss, no profit' basis if required by the cultivators. The cultivators are allowed to get the tubewells drilled by private agencies avai lable in the area, if they so desire. Techni cal guidance regarding size of tubewells a.nd selection and instalation of pumpsets etc. is also being given to the cultivators by the technical staff of the Minor Irri gation Department posted at Block, Dis trict and Divisional levels.

Annexure

*Tubewells proposed to be constructed in drought-affected districts of Uttar Pradesh during* 1969-70.

| Name of District | State tubewells | Private tubewells |
|---|---|---|
| 1. Varanasi . . . | 60 | 135 |
| 2. Mirzapur . . . | 10 | 10 |
| 3. Jaunpur . . . | 33 | 305 |
| 4. Ghazipur . . . | 33 | 215 |
| 5. Ballia . . . | 12 | 765 |
| 6. Gorakhpur . . | 10 | 1455 |
| 7. Basti . . . | 4 | 1105 |
| 8. Azamgarh . . . | 30 | 1740 |
| 9. Deoria . . . | 2 | 900 |
| 10. Faizabad . . . | 13 | 1015 |
| 11. Gonda . . . | 11 | 1220 |
| 12. Bahraich . . . | 5 | 580 |
| 13. Sultanpur . . . | 20 | 455 |
| 14. Pratapgarh . . | 8 | 435 |
| 15. Barabanki . . . | 5 | 139 |
| 16. Allabhaad . . . | 60 | 565 |
| 17. Jalaun . . . | 2 | 180 |
| 18. Banda . . . | .. | 150 |
| 19. Hamirpur . . . | 3 | 250 |
| 20. Jhansi . . . | .. | 100 |
| 21. Fatehpur . . . | 9 | 385 |
| TOTAL . . | 330 | 13355 |

SHRI M. P. BHARGAVA : May I know from the hon. Minister whether any comprehensive survey has been taken in the eastern districts of U. P. to find out such villages where drinking water and irrigation water is not available at all?

SHRI ANNASAHEB SHINDE : Sir, such surveys naturally will have to be undertaken by the State Government and the State Government is competent to undertake such surveys. But, by and large, in U. P. underground water potential is very rich and that is why even in eastern U. P., a large number of tubewells are being sunk now.

SHRI M. P. BHARGAVA : May I know from the hon. Minister whether it is only after a tragedy that the Government moves in such matters, as it moved in Bihar where only after the famine, tubewells came in plenty ? What is the difficulty for the Government to take up these things in a normal manner and provide, after 22 years of independence, at least drinking water in all villages ?

SHRI ANNASAHEB SHINDE : Sir, very ambitious plans have been taken up by the U.P. Government for sinking tubewells all over the State. The hon. Member may be aware that in Uttar Pradesh practically 50 per cent of the total tubewells in the country are sunk. And even in the Fourth Five-Year Plan,

U.P. is having a very big, ambitious programme of sinking ubewells. To what extent each villagetwill be covered is a matter of detail to be looked into by the State Government.

**श्री दयाल दास कुर्रे** : जहां तक इस प्रश्न का संबंध है स्टेटस गवर्नमेंट को ही ट्यूब वैल्स प्रोवाइड करना है। तो मैं यह जानना चाहता हूं स्टेट्स जो ट्यूब वैल्स प्रोवाइड कर रहे है उसके लिए केन्द्रीय सरकार की ओर से किस प्रकार की आर्थिक सहायता दी जाती है? क्या मंत्री जी इस संबंध में कुछ प्रकाश डालेंगे ?

SHRI ANNASAHEB SHINDE : Sir, from April 1969, the pattern of assistance to be given by the Centre to the State Governments has been changed as a result of the decision of the National Development Council. Now block grants are provided to the State Governments and the general pattern of assistance is that out of the block grant to be provided, 30 per cent is outright grant and 70 per cent is loan to be repaid by the State Governments in the course of some years As far as the tubewell programme is con-concerned very large outlays are now available from financial institutions like the Agricultural, Re-finance Corporation, land mortgage banks, commercial banks, etc., and we find that by and large, a number of States including U.P. are availing hemselves of institutional finance for sinking tubewells.

**श्री प्रेम मनोहर** : मैं मंत्री जी से यह पूछना चाहूंगा कि यह जो लिस्ट दी है वह तो ठीक है। लेकिन जो लिस्ट दी है, उस लिस्ट के मुताबिक कितने ट्यूबवैल्स लगातार साल भर चलते रहते है क्योंकि हरएक ट्यूबवैल्स पर प्रति वर्ष 2 या 2।। हजार रुपया मरम्मत करने में खर्च हो जाता है। इसका कारण यह है कि कभी मीटर खराब हो जाती है और कभी उनके स्टार्टर खराब हो जाते है और उनको ठीक कराने के लिए काश्तकारों को पांच या दस दफा शहर जाना पड़ता है। मैं मंत्री जी से यह पूछना चाहता हूं कि इलैक्ट्रिसिटि वोल्टेज ड्राप न हो जाय इसके लिए क्या मुख्य कदम उठाये जा रहे हैं।

दूसरी बात मैं यह पूछना चाहता हूं कि काश्तकारों को बड़े बड़े शहरों में मरम्मत कराने के लिए जाना पड़ता है। तो इस संबंध में मैं यह जानना चाहता हूं कि क्या सरकार ने कोई ऐसी योजना बनाई है कि बड़े बड़े शहरों में न जाकर तहसील में ही सरकार की ओर से वर्कशाप बना दिये जाये जहां पर वे मरम्मत का काम करा सकें, अपनी मोटर और स्टार्टर को ठीक करा सके।

तीसरा प्रश्न यह है कि आपने मिर्जापुर के लिए 10 ट्यूबवैल्स दिये हैं और शायद मंत्री महोदय को मालूम होगा कि पिछले एक दो सालों से वहां पर भयानक अकाल पड़ा हुआ है और लोग 30, 40 और 50 मील से पीने का पानी ला रहे है। तो जहां पर वहां के लिए पानी की इतनी तकलीफ है पीने के लोगों के लिए 10 ट्यूबवैल्स ही आप लगा पाये हैं, इसका क्या कारण है ?

SHRI ANNASAHEB SHINDE : Sir, as far as the first part of tlie hon. Member's questinn is concerned, 'he complaint is very genuine and the State Government can look into these complants. The utmost I can do is to pass on these complaints of the hon. Members to the State Government. As far as the other points are concerned, they are suggestions **for** action.

**श्री राजनारायण** : श्रीमन्, मैं यह जानना चाहता हूं कि उत्तर प्रदेश में पानी की कमी दो प्रकार की है। एक कमी सिंचाई के लिए है और एक बहुत बड़ी कमी पीने के पानी की है। तो मैं यह जानना चाहता हूं कि क्या मंत्री जी के ध्यान में जहां सिंचाई के लिए पानी की कमी है उस ओर गई है लेकिन जो पीने के पानी की कमी है उस ओर भी गई है या नहीं। जहां तक मैं समझता हूं मिर्जापुर के दो क्षेत्रों राबर्टसगंज और दुद्धि में पानी की बहुत ही कमी है और लोगों को पीने के पानी की बड़ी तकलीफ है। और दो दो चार-चार मील से घड़ों में पानी लाकर रखते हैं। तो ऐसी जगहों में, जहां पीने के पानी की कमी है, उस कमी

की दूर करने की क्या सरकार ने कोई योजना बनाई है ।

SHRI ANNASAHEB SHINDE : Sir, the problem of drinking water is well known. It is far the State Government to undertake detailed plans in this regard and the State Government, according to the information available with me, has now planned to undertake tubewells of both the types, for drinking as well as for irrigation purposes.

SHRI PHOOL SINGH : Is the Government aware that in U. P. there are about 50,000 private tubewells which have been not energised so far ?

SHRI ANNASAHEB [illegible]

श्री मानसिंह वर्मा : अभी हमारे साथी माननीय श्री प्रेम मनोहर जी ने प्रश्न पूछा था उसका उत्तर माननीय मंत्री जी ने केवल यह कह कर दिया कि स्टेट की तरफ से इसका प्रबंध होता है, हम आपकी शिकायत वहां भेज देंगे । जहां तक मैं जानता हूं—यदि मैं गलती नहीं करता हूं—फेमिन जहां पड़ेगा, वह आपका सब्जेक्ट है और मिर्जापुर का यहां उदाहरण दिया । मिर्जापुर ऐसा जिला है जहां पानी का कहत पहले बड़े भयंकर रूप में हो चुका है । उन्होंने यह पूछा था कि वहां १० ट्यूबवेल ही क्यों बने । यदि स्टेट गवर्नमेंट नहीं करती तो आप भी नहीं करेंगे ? अगर हर चीज के लिए स्टेट है तो फिर आप किस मर्ज की दवा हैं ।

MR. CHAIRMAN : This is not a very proper question. What is this question. "किस मर्ज की दवा है" ।

SHRI MAN SINGH VARMA : Is it unparliamentary?

MR. CHAIRMAN : We must observe some decroum, whether it is parliamentary or unparliamentary.

श्री मानसिंह वर्मा : इसमें क्या बात है ?

MR. CHAIRMAN : Please sit down.

SHRI ANNASAHEB SHINDE : Sir, it is not correct to say that drought relief falls within the purview of the Central Government. It is well known that drought relief falls within the purview of the State Government and the State Government is competent to undertake all such activities.

SHRI N. PATRA : What steps is the Government taking for providing drinking water by the installation of tubewells? The Government has set a target for supplying drinking water to every village in tlie Gandhi Centenary Year. I want to know how far the Government has achieved this target of supplying drinking water to every village in the Gandhi Centenary Year ?

SHRI ANNASAHEB SHINDE : I have sympathies for the question of the honourable Member. But this is beyond the purview of the main question.

### AVERAGE YIELD OF COTTON

♦677. SHRI R. P. KHAITAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the average yield of cotton in India has improved during the last three years and if so, the per acre yield achieved last year; and

(b) the total quantity of cotton pro-duced in the country during 1968-69 and the percentage of increase or decrease over the previous year?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) The all India average yield per hectare of cotton (in terms of lint), during the last three years is as follows :—

| | *Kgs. per hectare* |
|---|---|
| 1966-67 . . | 114 (Partially Revised Estimate) |
| 1967-68 . . | 123 —do— |
| 1968-69 . . | 123 (Final Estimate) |

(b) According to the All-India Final Estimate, the production of cotton (lint) during 1968-69 was estimated at 52-70 lakh bales of 180 kgs. each, showing a decrease of 3-4 per cent as compared to the previous year.

श्री आर० पी० खेतान : क्या मंत्री जी बतलाएंगे कि डिक्रीज होने के क्या कारण